

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-204
IB-3344(ND)/2019

IN THE MATTER OF:

Soanl Batra & Anr.

....APPLICANT

Vs.

M/s Supertech Ltd.

....RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 3.02.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI S.K. MOHAPATRA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. M.P. Sahay, Ms. Eccha Shukla, Advocates

For the Respondent

: Mr. Rupesh Gupta, Ms. Gunjan Tejwani, Advocates

For the Intervener

:

ORDER

Both the sides are present. This relates to the Home Buyers and the Hon'ble Supreme Court has issued status quo in relation to the applications filed under Section 7 by the Home Buyers. In view of it matter stands adjourned. However, the parties are at liberty to negotiate for settlement or to complete the proceedings, if wishes so.

List on 31.03.2020.

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(S.K. MOHAPATRA)
MEMBER (TECHNICAL)

-S-d-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)